

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2532  
(To be answered on the 17<sup>th</sup> March 2022)**

**DRONE OPERATIONS**

2532. **DR. UMESH G. JADHAV  
SHRI B.Y. RAGHAVENDRA  
SHRI PRATHAP SIMHA  
SHRI SANGANNA AMARAPPA  
SHRI L.S. TEJASVI SURYA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has prescribed courses to build more drone pilots, drone operations and drone as a skill in the country and if so, the details thereof;
- (b) whether the Government proposes for granting affiliation or recognising short-term and long-term courses on the operation of drones for commercial and defence usage and if so, the details thereof;
- (c) the number of existing courses offering skills on drone shakti, number of skill centres running the above courses, number of registrations per course and number of persons graduating from the courses, State-wise; and
- (d) whether the Government proposes to provide any financial assistance or any other assistance in the way of promoting drone courses for those enrolling and for those teaching the same and if so, the details thereof and the amount of assistance provided?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) to (d) Approval for establishing a Remote Pilot Training Organisation (RPTO) is granted as per Rule 39 of The Drone Rules, 2021.**

**Any person who intends to obtain the authorisation to establish a RPTO shall submit an application to the Director General of the Directorate General of Civil Aviation (DGCA) on the online DigitalSky Platform. The Director General may, within sixty days of the date of receipt of application issue the**

**authorisation to establish a RPTO if the applicant meets the specified requirements.**

**DGCA has specified a five-day course for grant of Remote Pilot Certificate by a DGCA-authorized RPTO. The course comprises ground classes and practical training.**

**As on 10 March 2022, there are 16 RPTOs authorised by DGCA. The State-wise list of these RPTOs is at Annexure. No remote pilot certificate under Drone Rules, 2021 has been issued so far.**

**As on date, there is no scheme under Government of India for providing financial assistance for drone training.**

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**Annexure****Statement in reply to Lok Sabha Unstarred Question No. 2532 for answer on 17<sup>th</sup> March, 2022**

<b>S No</b>	<b>State</b>	<b>Name of the approved training organisation</b>
1	Gujarat	Sanskardham Campus
2	Haryana	Drone Destination Pvt. Ltd.
3	Haryana	Ganpati Aviation Solutions
4	Haryana	Government Aviation Training Institute
5	Himachal Pradesh	Indira Gandhi Rashtriya Uran Akademi
6	Jharkhand	Alchemist Aviation Pvt. Ltd.
7	Karnataka	Indira Gandhi Rashtriya Uran Akademi
8	Madhya Pradesh	Indira Gandhi Rashtriya Uran Akademi, MITS Gwalior
9	Maharashtra	Redbird Flight Training Academy Pvt. Ltd.
10	Maharashtra	The Bombay Flying Club
11	Telangana	Flytech Aviation Academy
12	Telangana	Telangana State Aviation Academy
13	Tamil Nadu	CASR Anna University
14	Uttar Pradesh	Ambitions Flying Club Pvt. Ltd.
15	Uttar Pradesh	Indira Gandhi Rashtriya Uran Akademi
16	Uttar Pradesh	Pioneer Flying Academy Pvt. Ltd.